

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:4590
ANSWERED ON:06.08.2009
IMPORT OF OIL AND GAS
Naik Dr. Sanjeev Ganesh,Sule Supriya

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the quantum of oil and gas imported during the last three years and the current year;
- (b) the comparative picture of country's net oil import during the past two years till date;
- (c) whether the country's dependency on oil imports is likely to increase phenomenally in the coming years due to rising demand for energy and inadequate production of domestic crude oil;
- (d) if so, the details thereof and the steps taken/proposed to be taken in this regard;
- (e) whether the Government proposes to provide tax holiday to major oil/ gas producers; and
- (f) if so, the details thereof ?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a) The imports of oil (Crude Oil+ Petroleum Products) and LNG during the last three years and the current year (April-June 2009) are as under:

OIL
Year Petroleum Oil Import (Qty. in MMT)

Crude Product Total

2006-07 111.50 17.66 129.16

2007-08 121.67 22.46 144.13

2008-09(Prov.) 128.15 18.29 146.44

Apr-Jun 09 (Prov.) 37.07 4.18 41.25

LNG :

Year LNG Import (Qty. in MMT)

2006-07 6.811

2007-08 8.249

2008-09 (Prov.) 7.958

Apr-Jun 09(Prov.) 2.193

MMT: Million Metric Tonne

(b) : The comparative picture of country's net oil imports during the past two years and for the current year is as under:

(Qty. in MMT)
Period Net Oil Imports

2006-07 95.54

2007-08 103.36

2008-09 (prov) 109.51

Apr.-Jun, 2008 28.32

Apr-Jun 2009 (Prov) 32.66

During the years 2007-08 and 2008-09, the growth in net oil import over the previous years was 8.2% and 6% respectively. During the current year 2009-10 (April -June), the growth in net oil import over the same period in the previous year is 15.3%

(c) & (d): India's dependency on oil imports (based on the requirement for domestic consumption) was 76.6% in 2008-09 and it is expected to increase to around 80% in 2014-15.

The Government has taken several steps to reduce country's dependency on oil import. These are as follows:

- i. Carving out more and more areas of exploration for offer under various rounds of New Exploration Licensing Policy (NELP) / Coal Bed Methane (CBM) Policy.
- ii. Quicker development of discovered oil and gas reserves for enabling commencement of production.
- iii. Use of stimulation techniques for increasing production from existing fields.
- iv. Application of Enhanced Oil Recovery (EOR)/Improved Oil Recovery (IOR) techniques for increasing recovery from existing fields.
- v. Arresting decline from ageing fields.
- vi. Acquisition of exploration acreages and oil producing properties overseas to bring in equity oil.
- vii. Exploration of gas hydrates, by participating in the Gas Hydrates programme in cooperation with other countries.
- viii. Extracting gas from deep-seated and/or isolated coal deposit/lignite resources under the Underground Coal Gasification programme.
- ix. Substitution of oil in the transport sector through use of alternative fuels such as Bio- diesel, Ethanol-blended Petrol, etc.

(e)&(f): The subject of giving tax benefits to oil/gas producers pertains to Department of Revenue, Ministry of Finance (MoF).